

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 06<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 IA No. 580/2021 & 191/2022	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 25 Ors  <b>WITH</b>	Mr. R. Murugan	Mr. Dwarakesh Prabhakaran- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
2	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 47 Ors.	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

For Disposal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 293/2023 For Condone Delay IA No. 890/2023 For Stay IA No. 891/2023	Millenium Steel India Private Limited Vs Sripatham Venkatasubramania Ramkumar, RP of Sical Logistics Ltd.	Ms. Revathi Manivannan	Mr. Pradeep Joy

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Arjun K Perikal	
5	Comp App (AT) (CH) (Ins) No. 337/2023 For Condone Delay IA No. 1020/2023 Delay in refileing IA No. 1022/2023	Satyan Kasturi Erstwhile Director of Acoytle Soft Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr.	Ms. Harshini Jhothiraman	

	For Exemption IA No. 1021/2023 For Stay IA No. 1023/2023 For Directions IA No. 1019/2023	Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>		
6	Comp App (AT) (CH) (Ins) No. 338/2023 For Condone Delay IA No. 1024/2023 For Exemption IA No. 1027/2023 For Stay IA No. 1025/2023 Delay in refiling IA No. 1026/2023	Connect Wind India Pvt Ltd Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors  <b>WITH</b>	Ms. Harshini Jhothiraman	
7	Comp App (AT) (CH) (Ins) No. 339/2023 For Condone Delay IA No. 1029/2023 Exemption IA No. 1028/2023 For Stay IA No. 1030/2023 Delay in re-filing IA No. 1031/2023	Kothandaraman Badri Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
8	Comp App (AT) (CH) (Ins) No. 340/2023 For Exemption IA No. 1033/2022 For Stay IA No. 1032/2023 For Condone Delay IA No. 1034/2023 Delay in refiling	Satyan Kasturi Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
9	Comp App (AT) (CH) (Ins) No. 341/2023 For Condone Delay IA No. 1037/2023 For Delay in refiling IA No. 1038/2023 For Exemption IA No. 1036/2023 For Stay IA No. 1035/2023	Clean Switch India Pvt Ltd. Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	
10	Comp App (AT) (CH) (Ins) No. 342/2023 For Exemption IA No. 1039/2023 For Stay IA No. 1040/2023 For Condone Delay IA No. 1041/2023	S.Rajalakshmi Erstwhile Director of Enterprise Business Solutions Pvt Ltd (Struck Off) Vs PPS Enviro Power Pvt. Ltd. Rep by RP Mr. Aurag Kumar Sinha & 7 Ors.	Ms. Harshini Jhothiraman	

11	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 166/2023 IA No. 540 & 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr.  <b>WITH</b>	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan- R2
13	Comp App (AT) (CH) (Ins) No. 183/2023 IA No. 584 & 585/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli
14	Comp App (AT) (CH) No. 57/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjan Rajagopalan	Mr. B. Dhanraj
15	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani

16	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran- R1 Mr. ML Ganesh- R5
17	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. P.V. Vinod
18	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	Mr. Liju V Stephen	Mr. P.V. Vinod
19	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs K Parameswaran Nair, RP, Samson and Sons Builders and Developers Pvt. Ltd.	Mr. Liju V Stephen	Mr. P.V. Vinod
20	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy- R2
21	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. Om Shakthi Renegies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Amir Bavani- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT)(CH) (Ins) No. 21/2021 For Delay in Representation IA No. 50/2021	Gayathri Sea Foods & Feeds Pvt Ltd. Vs Uni President Vietnam Co Ltd.	Mr.V V. Ramana	Mr. Chandrashekar
23	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poulties & Breeders Pvt. Ltd. & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. V. Srinivasan- R1 Ms. GS.Dhanalakshmi - R2
24	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors  <b>WITH</b>	M/s Paul & Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
25	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
26	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upendar Kumar Agarwal Vs State Bank of India & Anr.	Mr. S. Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani- R2
27	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
28	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valves Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
29	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/2022	Hindustan Newsprint Employees Co- Operative Bank Limited Vs. Hindustan Newsprint Ltd. & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2

30	Comp App (AT) (CH) (Ins) No. 69/2022 Ex-Parte Relief IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Ltd. & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
31	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Ltd. & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D Reetha-R2
32	Comp App (AT) (CH) (Ins) No. 75/2022 Ex-Parte Relief IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited & Anr.  <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms.D. Reetha-R2
33	Comp App (AT) (CH) (Ins) No. 77/2022 Ex-Parte Relief IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms.D. Reetha-R2
34	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited  <b>WITH</b>	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
35	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
36	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in re-filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
37	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R Sugumaran, RP
38	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023	Base Corporation Ltd. Vs	Mr. Anant Merathia	Mr. Dinkar Singh

	To implead IA No. 573/2023	Pegasus Assets Reconstruction Company Pvt. Ltd.		
39	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.  <b>WITH</b>	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1
40	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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